

SL. No.138

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/40/2022
NAME OF THE COMPANY	Feno Plast Ltd
NAME OF THE PETITIONER(S)	H Gangadhar
NAME OF THE RESPONDENT(S)	Feno Plast Ltd
UNDER SECTION	241

ORDER

Ld. Counsel Dr. S.V. Rama Krishna for the Petitioner and Ld. Counsel Mr. Sridhar for the Respondent No.3 & 7 present.

List this matter on 20.12.2022, for hearing as a last chance.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL